

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJESH KUMAR GOEL

Criminal Appeal No(s). 1580/2018

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

BIMAL & ANR.

Respondent(s)

(ONLY OFFICE REPORT FOR DIRECTIONS IS LISTED AGAINST THIS MATTER.)

Date : 26-09-2019 This appeal was called on for hearing today.

For Appellant(s)

Mr. Vishnu Shankar Jain, AOR

For Respondent(s)

Mr. Ajay Kumar Talesara, AOR

Mr. Neeraj Gupta, Adv.

Mohd. Adeel Siddqui, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Service is complete. Four weeks' time is granted to the parties to file Additional Documents. After the expiry of four weeks, the matter be processed for listing before the Hon'ble Court, under the rules.

RAJESH KUMAR GOEL
Registrar

pm